IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE TAKEN UP ON 16-06-2021

Sl.N.	Case	Name of Party	Fix for
V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION			
1	Bail-101/2021	Vikas Chandra Vs State	Argument
2	Bail-103/2021	Bhuma Devi Vs State	Argument
V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE			
2	Crl. Appeal-129/2019	Vipul Kumar Vs Rakhi Devi	Argument
3	Crl. Appeal-05/2021	State Vs Pankuj Kukshal	Argument
4	Crl. Revision-15/2020	Umar & ors. Vs State	Argument

*** For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court

Sr. Assistant
District & Session 's Judge Court
Pauri Garhwal